

[*English*]

Foreign Investment

1947. SHRI R. N. RAKESH:
SHRI MANIKRAO HODLYA
GAVIT:
SHRI DAULAT RAM SARAN:
SHRI PRAKASH V. PATIL:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to ban investment in India by foreign investors or for investment in some selective areas;

(b) the time by which the above proposal is likely to be implemented; and

(c) if the reply to part (a) is in negative, the reasons thereof?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) to c). Government's foreign investment policy is selective and is designed to channelise such investments into areas which require sophisticated technology, or where critical production gaps exist or which would help increase the country's export potential. While Government's basic policy is aimed at reducing unnecessary dependence on external resources, it is recognised by the Government that it is equally necessary to update production technology continuously to keep pace with rapid technological advances taking place in the developed countries. The import of technology is, therefore, selective and is ordinarily permitted in high technology areas in export oriented or import substitution manufacture of for enabling indigenous industry to upgrade its existing technology to attain efficiency and competitive strength.

Development of L.T.A.by N.A.L.

1948. SHRI H. C. SRIKANTIAH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the National Aeronautical Limited (NAL) has proposed to develop Light Transport Aircraft (LTAS) to meet the needs of air taxi operators in the country;

(b) if so, whether feasibility report was completed;

(c) the estimated production of such planes; and

(d) when it is likely to start manufacturing these aircraft?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) National Aeronautical Laboratory proposes to develop a multi-role light transport aircraft.

(b) No, Sir.

(c) and (d). Do not arise.

[*Translation*]

Import of Butadiene and Styrene

1949. SHRI RAJVEER SINGH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the reply given on 8.5.90 to the Unstrapped Question No. 7945 regarding import of Butadiene and Styrene and state:

(a) whether in May, 1990 Butadiene and Styrene were imported at a price which was higher than the price prescribed by Government and if so, the price difference in this import;

(b) the name of the chemical company which made their import and the particulars thereof;

(c) whether any inquiry has been conducted in this regard; and

(d) if so, the outcome thereof; and if not,